



2026:AHC:8511

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - B No. - 3837 of 2025

Dev Narayan Singh

.....Petitioner(s)

Versus

State Of U.P. And 13 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Ram Kumar Yadav, Shiv Naresh Singh
Counsel for Respondent(s)	:	C.S.C.

Court No. - 54

HON'BLE DINESH PATHAK, J.

1. Shri Shiv Naresh Singh, learned counsel for the petitioner, prays for to dismiss the instant writ petition as infructuous.
2. There is no oppose to the aforesaid prayer.
3. In view of the above, instant writ petition is **dismissed as infructuous.**

(Dinesh Pathak,J.)

January 13, 2026
VR